

ORISSA HIGH COURT

FILING REPORT AS ON :19/09/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/44610/2026	LAXMI DHAR SAHOO VS M/S. INFRASTRUCTURE AND DEVELOPERS,KHORDA	IN PERSON VS M/S. INFRASTRUCTURE AND DEVELOPERS,KHORDA	// () //	AOD20260000638C202600001
2	D-BLAPL/28682/2026	SACHIDANANDA BHOI VS STATE OF ODISHA	ABHINAV AGARWAL VS STATE OF ODISHA	INFOCITY PS /507 /2025 () //	
3	D-BLAPL/28684/2026	AKSHAYA ROUT @ DAGARA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS STATE OF ODISHA	PURI SADAR /266 /2026 () //	
4	D-BLAPL/28688/2026	RANI BEERO VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS STATE OF ODISHA	MOHANA /150 /2026 () //	
5	D-BLAPL/28690/2026	SUDAM SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS STATE OF ODISHA	BAUNISUNI /152 /2024 () //	
6	D-BLAPL/28695/2026	DILLIP DIGAL VS STATE OF ODISHA	AMIYA KUMAR TARAI VS STATE OF ODISHA	/ /0 () //	
7	D-BLAPL/28698/2026	BIKRAMDEV HALANG VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS STATE OF ODISHA	SEMILLIGUDA /123 /2026 () //	
8	D-BLAPL/28704/2026	ASUTOSH MISTRY VS STATE OF ODISHA	ABHAS MOHANTY VS STATE OF ODISHA	CHITRAKONDA /203 /2023 () //	
9	D-BLAPL/28705/2026	KUNA PRADHAN VS STATE OF ODISHA	GYANA RANJAN NAYAK VS STATE OF ODISHA	PARJANG /129 /2026 () //	
10	D-BLAPL/28706/2026	DEBENDRA BEHERA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS STATE OF ODISHA	MACHHKUND /63 /2021 () //	
11	D-BLAPL/28707/2026	SARVESH YADAV VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS STATE OF ODISHA	/ /0 () //	

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12	D-BLAPL/28709/2026	GOBINDA DAS VS STATE OF ODISHA	BISWAJIT MOHANTY VS	RAMBHA (KHALLIKOTE) /460 /2026 () //	
13	D-BLAPL/28710/2026	ANIL GOCHHAYAT VS STATE OF ODISHA	BISWAJIT PASAYAT VS	/ /0 () //	
14	D-BLAPL/28715/2026	SUKRA MADHI VS STATE OF ODISHA	UMESH CHANDRA DORA VS	M.V.79 /32 /2008 () //	
15	D-BLAPL/28716/2026	JAGADISH MOHANTY VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	Bamapada (Industrial Area) /181 /2026 () //	
16	D-BLAPL/28717/2026	MANAS DEHURY @ MANASH DEHURY VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	DEOGARH /504 /2025 () //	
17	D-BLAPL/28719/2026	SANI BEHERA VS STATE OF ODISHA	SURENDRA MOHANTY VS	HIRAKUD /210 /2025 () //	AOR20220001301C202600028
18	D-BLAPL/28722/2026	PURNACHANDRA PARIDA VS STATE OF ODISHA	BIJAYA KUMAR NAYAK (3) VS	ITAMATI /228 /2026 () //	AOR20230000709C202600039
19	D-BLAPL/28723/2026	SK SAMRAJ VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /652 /2026 () //	
20	D-BLAPL/28737/2026	VISHAL SHAMRAO PAWAR @ PAWAR V.S VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MOHANA /150 /2026 () //	
21	D-BLAPL/28739/2026	SANKAR NAHAK VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	ASKA /642 /2025 () //	AOD20240000242C202600249
22	D-BLAPL/28740/2026	ASHOK BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	NAYAPALLI P.S. /171 /2025 () //	
23	D-BLAPL/28745/2026	MADHA @ BIJAY BEHERA	DIBYA JYOTI SAHOO	SAHADEV KHUNTA /273 /2024	AOD20240000587C202600178

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/28746/2026	SRIDHAR MISHRA	SACHIDANANDA PADHEE	MANAMUNDA /337 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/28747/2026	MADHA @ BIJAY BEHERA	DIBYA JYOTI SAHOO	SAHADEV KHUNTA /272 /2024	AOD20240000587C202600176
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/28748/2026	PAPU @ RAJKISHOR SAHOO	SANTOSH KUMAR MAHANTY	BANIGOCHA /101 /2026	AOD20240000242C202600250
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/28749/2026	MADHA @ BIJAY BEHERA	DIBYA JYOTI SAHOO	SAHADEV KHUNTA /271 /2024	AOD20240000587C202600177
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/28751/2026	UPENDRA SINGH	SUDHANSU SEKHAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/28754/2026	SANKEY AGRAWAL	BISWA CHANDAN MOHANTY	ANGUL TOWN /135 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/28757/2026	SK. KARIM	SATYABRATA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/28759/2026	AJAB SINGH	SUDHANSU SEKHAR DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/28765/2026	SUBASHIS SWAIN	PRAFULLA KUMAR KHATEI	INDUSTRIAL ESTATE PS /274 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/28769/2026	ASHISH PATTANAIK	AMLAN SHAKTI PAUL	INDUSTRIAL ESTATE PS /190 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/28772/2026	CHANDAN KUMAR NAYAK	SMRUTI RANJAN ROUT	CHAULIAGANJA /365 /2026	
		VS	VS	()	

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35	D-CMAPL/44594/2026	STATE OF ODISHA KULAMANI MISHRA VS	ADV. VS	// // 0	
36	D-CMAPL/44597/2026	MANAGING DIRECTOR, TRIBAL DEVELOPMENT COOPERATIVE CORPORATION LTD., BBSR/ KULAMANI MISHRA VS	ADV. VS	// // 0	
37	D-CMAPL/44599/2026	MANAGING DIRECTOR, TRIBAL DEVELOPMENT COOPERATIVE CORPORATION LTD., BBSR/ KULAMANI MISHRA VS	ADV. VS	// // 0	
38	D-CMAPL/44601/2026	MANAGING DIRECTOR, TRIBAL DEVELOPMENT COOPERATIVE CORPORATION LTD., BBSR/ KULAMANI MISHRA VS	ADV. VS	// // 0	
39	D-CMAPL/44602/2026	MANAGING DIRECTOR, TRIBAL DEVELOPMENT COOPERATIVE CORPORATION LTD., BBSR/ KULAMANI MISHRA VS	ADV. VS	// // 0	
40	D-CMAPL/44605/2026	MANAGING DIRECTOR, TRIBAL DEVELOPMENT COOPERATIVE CORPORATION LTD., BBSR/ KULAMANI MISHRA VS	ADV. VS	// // 0	
41	D-CMAPL/44614/2026	LABA NAIK VS SHANKHA PRADHAN	PABITRA KUMAR NAYAK VS	// 0 //	
42	D-CMP/44566/2026	PINKY PRADHAN VS MAA CHARCHIKA COLD STORAGE PRIVATE LIMITED, KATAK	SIDHARTH MISHRA VS	// 0 //	
43	D-CMP/44585/2026	RAMAKANTA PRADHAN VS ITISHREE PADHI	SAIBRATA RATH VS	// 0 //	
44	D-CMP/44630/2026	CHANDRASEKHAR NANDA (DEAD) VS BABAJI JENA (DEAD)	TUSAR KUMAR MISHRA VS	// 0 //	
45	D-CMP/44663/2026	RAM KRUSHNA SAHU VS GOSAIN MOHANTA	SWARUP KUMAR PATNAIK VS	// 0 //	

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46	D-CONTAC/44544/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE CHIEF ENGINEER, POTTERY IRRIGATION, MALKANGIRI	ADV. VS ADV.	// 0 //	
47	D-CONTC/44480/2026 CONTC/6452/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR CUM DISTRICT MAGISTRATE, BARGARH	ADV. VS ADV.	// 0 //	
48	D-CONTC/44481/2026 CONTC/6438/2026	REGISTRAR(JUDICIAL),ORISSA HIGH COURT, CUTTACK. VS THE COLLECTOR, BALASORE	ADV. VS ADV.	// 0 //	
49	D-CONTC/44482/2026 CONTC/6468/2026	REGISTRAR JUDICIAL, ORISSA HIGH COURT , CUTTACK. VS COLLECTOR, KEONJHAR	ADV. VS ADV.	// 0 //	
50	D-CONTC/44483/2026 CONTC/6446/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT ,CUTTACK VS THE BDO, KARANJIA,MAYURBHANJ	ADV. VS ADV.	// 0 //	
51	D-CONTC/44484/2026 CONTC/6441/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE BLOCK DEVELOPMENT OFFICER ,CUTTACK	ADV. VS ADV.	// 0 //	
52	D-CONTC/44485/2026 CONTC/6492/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR, DHENKANAL	ADV. VS ADV.	// 0 //	
53	D-CONTC/44486/2026 CONTC/6450/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COLLECTOR-CUM-DISTRICT MAGISTRATE, BALASORE	ADV. VS ADV.	// 0 //	
54	D-CONTC/44487/2026 CONTC/6439/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK. VS THE COLLECTOR, GANJAM	ADV. VS ADV.	// 0 //	
55	D-CONTC/44488/2026 CONTC/6457/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR AND DISTRICT MAGISTRATE, MALKANGIRI	ADV. VS ADV.	// 0 //	
56	D-CONTC/44489/2026 CONTC/6481/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COMMISIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	ADV. VS ADV.	// 0 //	
57	D-CONTC/44490/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADV.	//	

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	CONTC/6471/2026	VS	VS	0	
		THE COLLECTOR, JHARSUGUDA		//	
58	D-CONTC/44491/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/6449/2026	VS	VS	0	
		THE COLLECTOR,KANDHAMAL		//	
59	D-CONTC/44492/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADOK	//	
	CONTC/6472/2026	VS	VS	0	
		THE COLLECTOR, RAYAGADA		//	
60	D-CONTC/44493/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADOK	//	
	CONTC/6442/2026	VS	VS	0	
		THE COLLECTOR, SUNDERGARH		//	
61	D-CONTC/44494/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/6453/2026	VS	VS	0	
		THE COLLECTOR, GANJAM		//	
62	D-CONTC/44495/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK.	ADOK.	//	
	CONTC/6494/2026	VS	VS	0	
		THE COLLECTOR, DHENKANAL.		//	
63	D-CONTC/44496/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/6443/2026	VS	VS	0	
		THE COLLECTOR, KENDRAPARA		//	
64	D-CONTC/44497/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADOK	//	
	CONTC/6475/2026	VS	VS	0	
		THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR			
65	D-CONTC/44498/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/6451/2026	VS	VS	0	
		THE COLLECTOR, MAYURBHANJ		//	
66	D-CONTC/44499/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	ADOK	//	
	CONTC/6445/2026	VS	VS	0	
		COLLECTOR, NAYAGARH		//	
67	D-CONTC/44500/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADOK	//	
	CONTC/6448/2026	VS	VS	0	
		THE COLLECTOR, RAYAGADA		//	
68	D-CONTC/44501/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	ADOK	//	
	CONTC/6466/2026	VS	VS	0	

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69	D-CONTC/44502/2026 CONTC/6464/2026	THE SECRETARY , WATER RESOURCES DEPARTMENT , BHUBANESWAR REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR, SUNDARGARH	ADVOK VS	// // 0	
70	D-CONTC/44503/2026 CONTC/6440/2026	REGISTRAR(JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, CUTTACK	ADVOK VS	// 0	
71	D-CONTC/44504/2026 CONTC/6465/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR, KANDHAMAL	ADVOK VS	// 0	
72	D-CONTC/44505/2026 CONTC/6437/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE B.D.O., MADANPUR, KALAHANDI	ADVOK VS	// 0	
73	D-CONTC/44507/2026 CONTC/6463/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT,ODISHA,BHUBANESWAR	ADVOK VS	// 0	
74	D-CONTC/44508/2026 CONTC/6476/2026	REGISTRAR JUDICIAL, ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR AND DISTRICT MAGISTRATE, KHURDA	ADVOK VS	// 0	
75	D-CONTC/44509/2026 CONTC/6454/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COLLECTOR, CUTTACK	ADVOK VS	// 0	
76	D-CONTC/44510/2026 CONTC/6491/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, BARGARH	ADVOK VS	// 0	
77	D-CONTC/44511/2026 CONTC/6433/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR, KHURDA	ADVOK VS	// 0	
78	D-CONTC/44512/2026 CONTC/6473/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, BOUDH	ADVOK VS	// 0	
79	D-CONTC/44514/2026 CONTC/6447/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, PURI	ADVOK VS	// 0	

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80	D-CONTC/44515/2026 CONTC/6483/2026	REGISTRAR JUDICIAL, ORISSA HIGH COURT , CUTTACK. VS COLLECTOR, DHENKANAL	ACTV. VS	// 0 //	
81	D-CONTC/44516/2026 CONTC/6456/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COMMISSIONER CUM SECRETARY , WATER RESOURCES DEPARTMENT, BHUBANESWAR	TAJOK VS	// 0 //	
82	D-CONTC/44517/2026 CONTC/6485/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	TAJOK VS	// 0 //	
83	D-CONTC/44518/2026 CONTC/6455/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS COLLECTOR, JAGATSINGHPUR	TAJOK VS	// 0 //	
84	D-CONTC/44519/2026 CONTC/6477/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE PRINCIPAL SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	TAJOK VS	// 0 //	
85	D-CONTC/44521/2026 CONTC/6487/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE BDO, TUMANKIRA	TAJOK VS	// 0 //	
86	D-CONTC/44522/2026 CONTC/6467/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, KHURDA	TAJOK VS	// 0 //	
87	D-CONTC/44523/2026 CONTC/6458/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COMMISSIONER CUM SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR	TAJOK VS	// 0 //	
88	D-CONTC/44525/2026 CONTC/6461/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE COLLECTOR, JAJPUR	TAJOK VS	// 0 //	
89	D-CONTC/44526/2026 CONTC/6436/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE B.D.O., RAJNAGAR	TAJOK VS	// 0 //	
90	D-CONTC/44527/2026 CONTC/6489/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK VS THE COLLECTOR CUM DISTRICT PROJECT CO ORDINATOR AND CEO, SUBARNAPUR	TAJOK VS	// 0 //	
91	D-CONTC/44528/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	TAJOK	//	

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	CONTC/6482/2026	VS	VS	0	
		COLLECTOR, JAGATSINGHPUR		//	
92	D-CONTC/44529/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	TA OK	//	
	CONTC/6469/2026	VS	VS	0	
		THE CHIEF ENGINEER AND BASIN MANAGER, KOLAB BASIN, KORAPUT		//	
93	D-CONTC/44530/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	TA OK	//	
	CONTC/6484/2026	VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK		//	
94	D-CONTC/44532/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	TA OK	//	
	CONTC/6490/2026	VS	VS	0	
		THE CHIEF ENGINEER, MINOR IRRIGATION, BHUBANESWAR		//	
95	D-CONTC/44533/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	TA OK	//	
	CONTC/6478/2026	VS	VS	0	
		THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
96	D-CONTC/44535/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	TA OK	//	
	CONTC/6474/2026	VS	VS	0	
		THE BDO, DHARMAGARH		//	
97	D-CONTC/44536/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	TA OK	//	
	CONTC/6470/2026	VS	VS	0	
		THE COLLECTOR-CUM-DISTRICT MAGISTRATE, CHHATRAPUR		//	
98	D-CONTC/44537/2026	REGISTRAR JUDICIAL, ORISSA HIGH COURT , CUTTACK	TA OK	//	
	CONTC/6460/2026	VS	VS	0	
		TAHASILDAR, ANGUL		//	
99	D-CONTC/44538/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	TA OK	//	
	CONTC/6434/2026	VS	VS	0	
		THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR		//	
100	D-CONTC/44539/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	TA OK	//	
	CONTC/6462/2026	VS	VS	0	
		THE COLLECTOR, BARGARH		//	
101	D-CONTC/44540/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK	TA OK	//	
	CONTC/6480/2026	VS	VS	0	
		COLLECTOR AND DISTRICT MAGISTRATE, BALASORE		//	
102	D-CONTC/44541/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT , CUTTACK	TA OK	//	
	CONTC/6488/2026	VS	VS	0	

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103	D-CONTC/44543/2026	THE SECRETARY, WATER RESOURCES DEPARTMENT, BHUBANESWAR RABI NARAYAN SAHU VS SHUBHA SARMA, IAS	HARIPAD MOHANTY VS	// // 0 //	
104	D-CONTC/44545/2026 CONTC/6459/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COLLECTOR AND DISTRICT MAGISTRATE, KEONJHAR	TANUJ VS	// 0 //	
105	D-CONTC/44546/2026 CONTC/6435/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COLLECTOR, GANJAM	TANUJ VS	// 0 //	
106	D-CONTC/44547/2026 CONTC/6444/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS COLLECTOR, DHENKANAL	TANUJ VS	// 0 //	
107	D-CONTC/44554/2026	KALPANA DAS VS HIMANSU BHUSAN PALEI, ADDL. TAHASILDAR, PURI	SURYASNATA MOHAPATRA VS	// 0 //	
108	D-CONTC/44575/2026 CONTC/6432/2026	REGISTRAR JUDICIAL, ORISSA HIGH COURT, CUTTACK VS THE PRINCIPAL SECRETARY, WATER RESOURCE DEPARTMENT, BHUBANESWAR	ADV. VS	// 0 //	
109	D-CONTC/44579/2026	MALAY RANJAN NAYAK VS GUHA POONAM TAPAS KUMAR, IAS	ADV. VS	// 0 //	
110	D-CONTC/44603/2026	BIBHUTI BHUSAN KAR VS JUGALESWARI DASH, DIRECTOR OF SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //	
111	D-CONTC/44604/2026	DEVI PRASAD ROUTRAY VS CHAKRAVATI SINGH RATHORE, IAS	ADV. VS	// 0 //	
112	D-CONTC/44611/2026	LAXMAN KUMAR DAS VS BALAMUKUNDA BHUYAN, DIRECTOR ELEMENTARY EDUCATION, ODISHA	ADV VS	// 0 //	AOD20240000929C202600003
113	D-CONTC/44618/2026	ASHWINI PADHI VS SMRUTI RANJAN PRADHAN, IAS, M.D,ODISHA SMALL INDUSTRIES CORPORATION., CUTTACK	ADV. VS	// 0 ACK	

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114	D-CONTC/44629/2026 CONTC/6497/2026	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, CUTTACK VS THE CHIEF ENGINEER, POTTERY IRRIGATION, MALKANGIRI	ADV. VS	// ()	
115	D-CONTC/44632/2026	BHUBANESWAR ROUT VS BALAMUKUNDA BHUYAN, DIRECTOR ELEMENTARY EDUCATION, ODISHA	ADV. VS	// ()	AOD20240000929C202600007
116	D-CONTC/44639/2026	ANAM CHARAN SENAPATI VS BALAMUKUNDA BHUYAN DIRECTOR ELEMENTARY EDUCATION, ODISHA	ADV. VS	// ()	AOD20240000929C202600008
117	D-CONTC/44642/2026	SUDARSAN SUTAR VS BALAMUKUNDA BHUYAN, DIRECTOR ELEMENTARY EDUCATION, ODISHA	ADV. VS	// ()	AOD20240000929C202600009
118	D-CONTC/44643/2026	ANAMA CHARAN MAJHI VS BALAMUKUNDA BHUYAN, DIRECTOR ELEMENTARY EDUCATION, ODISHA	ADV. VS	// ()	AOD20240000929C202600010
119	D-CONTC/44662/2026	JAGNESWAR SWAIN VS ER. PURNA CHANDRA MOHAPATRA, ENGINEER IN CHIEF (CIVIL), KHURDA	ADV. VS	// ()	
120	D-CRLA/28676/2026	BANGALI MALIK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	MAHAKALPARA /21 /2021 ()	AOR20220003509C202600062
121	D-CRLA/28743/2026	SATRUGHAN PADHAN VS STATE OF ODISHA	BHARAT BHUSAN ROUTH VS	PATNAGARH /239 /2015 ()	
122	D-CRLA/28767/2026	SALIMUDDIN KHAN @ ABU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BOLAGARH P.S. /86 /2025 ()	
123	D-CRLA/28768/2026	MANAS PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	RANPUR /131 /2014 ()	
124	D-CRLA/28771/2026	SURAJ PRASAD VS STATE OF ODISHA	SK. ZAFARULLA VS	ORIENT /180 /2020 ()	
125	D-CRLLP/28752/2026	STATE OF ODISHA	UDIT RANJAN JENA , A.G.A	NABARANGAPUR TOWN /386 /2022 ()	LOD20240000200C202600310

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126	D-CRLMC/28679/2026	VS TAPANA GARADA PABITRA MOHAN MISHRA	VS MAHADEV SAHU	() // TITILAGARH /406 /2024	AOR20220002238C202600027
127	D-CRLMC/28696/2026	VS STATE OF ODISHA SATYAKAM PANIGRAHI	VS PARTH AGRAWAL	() // LAXMISAGAR P.S. /531 /2025	
128	D-CRLMC/28711/2026	VS STATE OF ODISHA CHANDAN KUMAR JENA	Anupam Dash VS	/ /0 ()	
129	D-CRLMC/28713/2026	CHANDRA SEKHAR MOHAPATRA BUDHIRAM DAS	PRASANTA KUMAR SAHOO VS	// CHANDABALI /144 /2017	
130	D-CRLMC/28718/2026	VS STATE OF ODISHA KALANDI BHOI	BISWARANJAN DALAI VS	() // SALIPUR /188 /2024	AOR20220003722C202600174
131	D-CRLMC/28733/2026	VS STATE OF ODISHA MD SAKIL	BIDYADHAR SAHU VS	() // MAHILA PS SAMBALPUR /23 /2012	AOR20220002457C202600006
132	D-CRLMC/28741/2026	VS STATE OF ODISHA NARESH KUMAR PALEI	BIJAY KUMAR MOHANTY VS	/ /0 ()	
133	D-CRLMC/28760/2026	MANOJ KUMAR GUPTA BABAJI POLEI	VS KHAGESWAR BEHERA	// BALANGA /112 /2026	
134	D-CRLMC/28763/2026	VS STATE OF ODISHA SK. REHAN @ TIPU	VS SMRUTI RANJAN ROUT	() // DARGHA BAZAR /133 /2020	
135	D-CRLMP/28683/2026	VS STATE OF ODISHA PANKAJINI NAIK	BIJAYA KUMAR BEHERA VS	/ / ()	AOD20260000249C202600013
136	D-CRLMP/28694/2026	VS STATE OF ODISHA GAYATRI BHOI	SUVASHISH PATTANAIK VS	// / /0 ()	

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137	D-CRLMP/28703/2026	STATE OF ODISHA HIMADRI TANAYA DAS VS	ASHOK KUMAR BEHERA VS	// //0 0	
138	D-CRLMP/28721/2026	STATE OF ODISHA GANDHI INSTITUTE OF ENGINEERING AND TECHNOLOGY VS	DEBAPRASAD SASHI VS	// // 0	AOD20250000901C202600028
139	D-CRLMP/28744/2026	STATE OF ODISHA DR. NATABAR SWAIN VS	PRADEEP KUMAR ROUT VS	// //0 0	
140	D-CRLREV/28678/2026 CRLREV/709/2026	STATE OF ODISHA SANJAY PUHAN VS	SOUMYA KANTA TRIPATHY VS	// // A.D.J.,JAJPUR ROAD(Jajapur)	AOD20240000239C202600041
141	D-CRLREV/28708/2026	RATNAKAR PALAI TRILOCHAN BAG VS	DHIRENDRA KUMAR MOHAPATRA VS	CRA/0000020/2024 HEMGIR /266 /2026 0	
142	D-CRLREV/28750/2026	STATE OF ODISHA PUSPANJALI MAHARANA VS	DUSHMANTA SAHOO VS	// //0 0	
143	D-EXP/44569/2026	SIBA SANKAR CHOUDHURY BHUMINANDINI MEHER VS	SATYAJIT BEHERA VS	// // 0	
144	D-FAO/44574/2026	DR. N. THIRUMAL NAIK, I.A.S. ANAPURNA BEHERA VS	SATYABAN SAHOO VS	// // 0	
145	D-FAO/44576/2026	UNION OF INDIA CHARAN PRADHAN VS	SATYABAN SAHOO VS	// // 0	
146	D-FAO/44577/2026	UNION OF INDIA SOSAN KANTI TETE VS	SATYABAN SAHOO VS	// // 0	
147	D-MACA/44581/2026	UNION OF INDIA PRAMODINI PARIDA VS	DEBASISH PATNAIK VS	// // 0	
		BIJAY KUMAR CHHOTARAY		//	

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148	D-MACA/44583/2026	CHITTARANJAN GUMANSINGH VS VIJAYALAXMI PRIVATE LIMITED, JHARSUGUDA	DEBASISH PATNAIK VS PABITRA KUMAR NAYAK	// 0 //	
149	D-RPFAM/44606/2026	PRACHEE PRADHAN VS JAGAT JEEVAN SAHOO	PABITRA KUMAR NAYAK VS SATYANARAYAN MOHAPATRA	// 0 //	
150	D-RSA/44617/2026	LABANYA DAS VS ASHOK SAHU	SATYANARAYAN MOHAPATRA VS DILLIP KUMAR RAY	// 0 //	
151	D-RVWPET/44556/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS DILLIP KUMAR RAY	// 0 //	AOR20220001556C202600051
152	D-RVWPET/44557/2026	ASHOK RANAJAYA @ ASHOK KUMAR RANAJAY VS STATE OF ODISHA	DILLIP KUMAR RAY VS DILLIP KUMAR RAY	// 0 //	AOR20220001556C202600050
153	D-RVWPET/44588/2026	DR.LABANGALATA BISOI VS STATE OF ODISHA	SAIBRATA RATH VS JYOTSHNARANI RATH	// 0 //	
154	D-RVWPET/44600/2026	MATAJI JENA VS STATE OF ODISHA	JYOTSHNARANI RATH VS ABINASH BARIK	// 0 //	
155	D-RVWPET/44673/2026	DEEPAK KUMAR PATRA VS SURESH CHANDRA PATTANAYAK, LIQUIDATOR OF GRIDS STEELS AND ALLOYS LTD.	ABINASH BARIK VS SUKANTA KUMAR NAYAK	// 0 //	
156	D-SAO/44551/2026	AJAY KUMAR SAHU VS ABHIMANYU SAHU	SUKANTA KUMAR NAYAK VS AJAYA NAYAK	// 0 //	
157	D-TRP(C)/44655/2026	BINITA SAMAL VS DIBYENDU NAYAK	AJAYA NAYAK VS PRAVASH CHANDRA JENA	// 0 //	AOR20240000004C202600064
158	D-TRP(C)/44668/2026	ANANYA DAS VS SABYASACHI DEB	PRAVASH CHANDRA JENA VS SASWAT DAS,A.G.A	// 0 //	
159	D-WA/44653/2026	STATE OF ODISHA	SASWAT DAS,A.G.A	//	LOD20240000194C202600329

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160	D-WA/44654/2026	VS GUNANIDHI SAHOO STATE OF ODISHA	VS SASWAT DAS,A.G.A	0 // //	LOD20240000200C202600311
161	D-WA/44667/2026	VS PARSHURAM MISHRA STATE OF ODISHA	VS SASWAT DAS,A.G.A	0 // //	LOD20240000194C202600330
162	D-WA/44674/2026	VS ASHOK KUMAR TRIPATHY STATE OF ODISHA	VS SASWAT DAS,A.G.A	0 // //	LOD20240000200C202600312
163	D-WA/44675/2026	VS DINESH KUMAR PATEL SECRETARY OF REVENUE AND DISASTER MANAGEMENT, ODISHA	VS SASWAT DAS,A.G.A	0 // //	LOD20240000200C202600313
164	D-WA/44677/2026	VS ANANTA KUMAR PRADHAN SECRETARY OF REVENUE AND DISASTER MANAGEMENT, ODISHA	VS SASWAT DAS,A.G.A	0 // //	LOD20240000194C202600331
165	D-WP(C)/44472/2026	VS UTTAM KERKETTA M/S ORISSA CARBON BRUSHES, CUTTACK	VS SOURAV SUMAN BHUYAN	0 // //	
166	D-WP(C)/44473/2026	VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORP (IDCO) KHORDHA DURGA KUMAR LAYAK	VS LALITENDU MISHRA	0 // //	AOR20220001610C202600077
167	D-WP(C)/44474/2026	VS STATE OF ODISHA DEEPAK ARORA	VS LALITENDU MISHRA	0 // //	AOR20220001610C202600078
168	D-WP(C)/44475/2026 WP(C)/30498/2026	VS UNION OF INDIA BAIDYANATH INSTITUTE OF PHARMACEUTICAL SCIENCES, BINA (SRINIVASANA, KORAPUT)	VS SASWAT DAS,A.G.A	0 // //	
169	D-WP(C)/44476/2026	VS BIJAY PATTANAYAK STATE OF ODISHA	VS KUNAL KUMAR SWAIN	0 // //	
170	D-WP(C)/44477/2026	VS RASHMI RANJAN SAHOO STATE OF ODISHA	VS BHABANI PRASAD MOHANTY	0 // //	

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171	D-WP(C)/44478/2026	THE ASST.COMMISSIONER OF STATE TAX, DHENKANAL		//	
	WP(C)/30460/2026	TRILOCHANA KANDU	OMKAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
172	D-WP(C)/44479/2026	KAPILASH COLLEGE OF NURSING, DHENKANAL	SRINIBASH SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
173	D-WP(C)/44506/2026	SHIBA PRASAD MOHANTY	KAMALAKANTA NAYAK	//	
		VS	VS	0	
		CHAIRMAN CUM MANAGING DIRECTOR, OSRTC, KHURDA		//	
174	D-WP(C)/44513/2026	SHIBA NARAYAN SINGH	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
175	D-WP(C)/44520/2026	ASHOK KUMAR SINGH	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
176	D-WP(C)/44524/2026	KAMAL LOCHAN SINGH	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
177	D-WP(C)/44531/2026	AMITABH SINGH	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
178	D-WP(C)/44534/2026	GANESH CHANDRA DAS	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
179	D-WP(C)/44542/2026	SABI KARUA	NETRANANDA BISWAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
180	D-WP(C)/44548/2026	GAGAN BIHARI JENA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
181	D-WP(C)/44549/2026	KARNA CHANDRA GHADAI	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	

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182	D-WP(C)/44550/2026	RUSHI PRASAD NAHAK VS CHIEF MANAGER, UNION BANK OF INDIA	KISHORE KUMAR MISHRA VS VS	// 0 //	AOD20250000498C202600078
183	D-WP(C)/44552/2026	SUBHASH CHANDRA MOHANTY VS CHIEF MANAGER, UNION BANK OF INDIA	KISHORE KUMAR MISHRA VS VS	// 0 //	AOD20250000498C202600079
184	D-WP(C)/44553/2026	DIPTI RANI MAHANTY VS CHIEF MANAGER, UNION BANK OF INDIA	KISHORE KUMAR MISHRA VS VS	// 0 //	AOD20250000498C202600080
185	D-WP(C)/44555/2026	SURAJ KUMAR BISOYI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS VS	// 0 //	
186	D-WP(C)/44558/2026	SUNIL KUMAR NAYAK VS STATE OF ODISHA	STHITI DAS VS VS	// 0 //	
187	D-WP(C)/44559/2026	NALINIKANTA PADHY VS STATE OF ODISHA	STHITI DAS VS VS	// 0 //	
188	D-WP(C)/44560/2026	ASUTOSH PATTNAIK VS STATE OF ODISHA	STHITI DAS VS VS	// 0 //	
189	D-WP(C)/44561/2026	DIPTIMAYEE DHAL VS STATE OF ODISHA	STHITI DAS VS VS	// 0 //	
190	D-WP(C)/44562/2026	PRADEEP KUMAR MOHAPATRA VS STATE OF ODISHA	STHITI DAS VS VS	// 0 //	
191	D-WP(C)/44563/2026	POONAM MISHRA VS STATE OF ODISHA	STHITI DAS VS VS	// 0 //	
192	D-WP(C)/44564/2026	PRADEEP DWIBEDI VS STATE OF ODISHA	STHITI DAS VS VS	// 0 //	
193	D-WP(C)/44565/2026	SANJAYA KUMAR PRADHAN	STHITI DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/44567/2026	JAYANTA KUMAR SASMAL	STHITI DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/44568/2026	ANUPAM CHAND	STHITI DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/44570/2026	SHANKAR SING	SRIKANTA KU. NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/44571/2026	SANGRAM MURMU	SRIKANTA KUMAR NATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/44572/2026	BASANTI KUMARI JENA	SIDDHARTHA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/44573/2026	PRAHALLAD PADHI	CHIRANJEEV BIDYABHUSHAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/44578/2026	ANANDA CHARAN PATRA	SHASHI BHUSAN JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/44580/2026	NILAKANTHA NAYAK	LALATENDU SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/44582/2026	SWARAJ PATRI	SAMBIT KUMAR PATRI	//	AOR20240001079C202600023
	WP(C)/30536/2026	VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/44584/2026	BIJAY KUMAR BHADRA	PANKAJ KUMAR SAHOO	//	AOR20240000004C202600063
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/44586/2026	PARIKHITA PARIDA	NIRANJAN LENKA	//	
		VS	VS	0	

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205	D-WP(C)/44587/2026	STATE OF ODISHA JALANDHAR NAIK VS	KANANBALA ROY CHOUDHURY VS	// // 0	AOR20220001523C202600112
206	D-WP(C)/44589/2026	STATE OF ODISHA SANJIBITA SUNA VS	SUSANTA KUMAR TRIPATHY VS	// // 0	
207	D-WP(C)/44590/2026	STATE OF ODISHA URMILA NAYAK VS	DURGA PRASANA DAS VS	// // 0	
208	D-WP(C)/44591/2026	PRINCIPAL SECRETARY, FOOD SUPPLY AND CONSUMER WELFARE DEPARTMENT, GOVT OF ODISHA, KHURDA MACADUM MAKERS INFRASTRUCTURE PRIVATE LTD, BAKNATH RAIPURA VS	ND, BAKNATH RAIPURA VS	// // 0	
209	D-WP(C)/44592/2026	STATE OF ODISHA LAKSHMIDHAR BISWAL VS	SURENDRA KUMAR SAHOO VS	// // 0	
210	D-WP(C)/44593/2026 WP(C)/30534/2026	STATE OF ODISHA M/S MAA TARA TARINI STEELS, GANJAM VS	TUNA SAHU VS	// // 0	
211	D-WP(C)/44595/2026	STATE BANK OF INDIA, BHUBANESWAR SOU MYA RANJAN KAR VS	SRINIBASH SATAPATHY VS	// // 0	
212	D-WP(C)/44596/2026	STATE OF ODISHA PRABHUPADARBINDA SWAIN VS	TRILOCHAN NANDA VS	// // 0	
213	D-WP(C)/44598/2026	STATE OF ODISHA DR.NIKHILESH DAS VS	SOURAV SUMAN BHUYAN VS	// // 0	
214	D-WP(C)/44607/2026	STATE OF ODISHA NIHAR RANJAN ACHARYA VS	KSHIROD KUMAR ROUT VS	// // 0	
215	D-WP(C)/44608/2026	STATE OF ODISHA BIMALESWAR PRASAD TRIPATHY VS	SUKANTA KUMAR MISHRA VS	// // 0	
		CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI		//	

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216	D-WP(C)/44609/2026	HARIHAR SATAPATHY VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //	
217	D-WP(C)/44612/2026	KRUSHNA ROHIDAS VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
218	D-WP(C)/44613/2026	BHOLANATH KHALKO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
219	D-WP(C)/44615/2026	BASANTA BHUE @ BHOI VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //	
220	D-WP(C)/44616/2026	PRADEEP KUMAR PANY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
221	D-WP(C)/44619/2026	DURJYADHAN MOHANTY VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //	AOR20220001615C202600150
222	D-WP(C)/44620/2026	MAA LAXMI PRATIBESI MAHILA SAMITI, SAMBALPUR VS THE GOVT.OF ODISHA, BHUBANESWAR	PRERNA CHANDRA DAS VS	// 0 //	
223	D-WP(C)/44621/2026	DURYODHAN GARNAYAK VS STATE OF ODISHA	CHANDRAKANTA NAYAK VS	// 0 //	
224	D-WP(C)/44622/2026	DR. TRIPTIMAYEE SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202600067
225	D-WP(C)/44623/2026	PADAMPUR PUBLIC SCHOOL, PADAMPUR, BARAGANNA VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	SHIBANI SHANKAR PRADHAN VS	// 0 //	
226	D-WP(C)/44624/2026	BHAGABAN MISHRA VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
227	D-WP(C)/44625/2026	NARENDRA KUMAR DWIBEDY	PRASANNA KUMAR BEHERA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/44626/2026	SUJATA DAS	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202600064
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/44627/2026	DR. SYED SHAHZADI SHABNAM	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202600065
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/44628/2026	DR. GEETANJALI SAHOO	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202600068
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/44631/2026	NARESH MOHANTY	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		RTO,CUTTACK		//	
232	D-WP(C)/44633/2026	KAMESHWAR TIWARI	SUCHETA GUMANSINGH	//	
		VS	VS	0	
		STATE BANK OF INDIA		//	
233	D-WP(C)/44634/2026	SKD ASSOCIATES, CUTTACK	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		STATE HEAD, CHOLAMANDALAM INV FIN CO.LTD, CUTTACK		//	
234	D-WP(C)/44635/2026	SHIVAM AGGREGATES PRIVATE LIMITED, SUNDARODARESH PANDA		//	
		VS	VS	0	
		STATE BANK OF INDIA		//	
235	D-WP(C)/44636/2026	SKD ASSOCIATES, CUTTACK	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/44637/2026	NIROJ KUMAR SAHOO	PADMANAVA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/44638/2026	KARAN SINGH SECURITY AGENCY PVT.LTD., KHORRAMAIR KUMAR JENA		//	
		VS	VS	0	
		THE GENERAL MANAGER (SYSTEM) NALCO, ANGUL		//	
238	D-WP(C)/44640/2026	DR.BIPIN BIHARI MALLICK	KUNAL KUMAR SWAIN	//	
		VS	VS	0	

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239	D-WP(C)/44641/2026	STATE OF ODISHA PRIYANKA PRITAM SAHOO VS	KUNAL KUMAR SWAIN VS	// // 0	
240	D-WP(C)/44644/2026	STATE OF ODISHA KULAMANI SAHOO VS	DR. BINODA KUMAR MISHRA VS	// // 0	AOR20220001616C202600071
241	D-WP(C)/44645/2026	STATE OF ODISHA JYOTSHNA RANI DEVI VS	DR. BINODA KUMAR MISHRA VS	// // 0	AOR20220001616C202600066
242	D-WP(C)/44646/2026	STATE OF ODISHA DR. SUSANT KUMAR MOHANTY VS	DR. BINODA KUMAR MISHRA VS	// // 0	AOR20220001616C202600070
243	D-WP(C)/44647/2026	STATE OF ODISHA NIBEDITA TRIPATHY VS	DR. BINODA KUMAR MISHRA VS	// // 0	AOR20220001616C202600069
244	D-WP(C)/44648/2026	STATE OF ODISHA GITANJALI SAMAL VS	KUNAL KUMAR SWAIN VS	// // 0	
245	D-WP(C)/44649/2026	STATE OF ODISHA HEMANTA BHOI VS	KUNAL KUMAR SWAIN VS	// // 0	
246	D-WP(C)/44650/2026	STATE OF ODISHA DEBASISH DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
247	D-WP(C)/44651/2026	STATE OF ODISHA BIJAY KUMAR BARIK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
248	D-WP(C)/44652/2026	STATE OF ODISHA HIMANSHU MAJHI VS	SONALI PANDA VS	// // 0	
249	D-WP(C)/44656/2026	STATE OF ODISHA THAMPAS SOREN VS TATA STEEL LTD.,JAMSHEDPUR,	BHAWANI SANKAR PANIGRAHI VS	// // 0 //	

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250	D-WP(C)/44657/2026	SUNA GAURI BARIK VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	// 0 //	
251	D-WP(C)/44658/2026	SARASWATI PANDA VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //	
252	D-WP(C)/44659/2026	MANORANJAN SAHU VS SANTOSHINI SAHU	MAHADEV SAHU VS	// 0 //	AOR20220002238C202600028
253	D-WP(C)/44660/2026	BRAJABANDHU NAHAK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
254	D-WP(C)/44661/2026	M/S.GLF INFRATECH PRIVATE LTD.,POKHARIPUT, KHAMRASH VS THE STATE TAX OFFICER, BHUBANESWAR-IV, BHUBANESWAR	KAMLESH TRIPATHY VS	// 0 //	
255	D-WP(C)/44664/2026	JOGENDRA BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
256	D-WP(C)/44665/2026	JAGANNATH TANDIA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
257	D-WP(C)/44666/2026	MANAS CHANDRA BEHERA VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
258	D-WP(C)/44669/2026	UDAYANATH SAHU VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
259	D-WP(C)/44670/2026	RATNAKAR DEHURI VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
260	D-WP(C)/44671/2026	D.GUPTESWAR PATRO VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
261	D-WP(C)/44672/2026	V. MANOJ KUMAR PATRO	SOUMYA MISHRA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/44676/2026	KAILASH MANGARAJ	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/44678/2026	N. DHANURDHAR PATRO	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/44679/2026	D.GUPTESWAR PATRO	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/44680/2026	SUMATI MAHURI	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/44681/2026	D. SANTOSH KUMAR PATRA	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/44682/2026	D.SANTOSH KUMAR PATRA	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/44683/2026	PEMA DEI @ PREMA DEI	ROHIT RANJAN RAY	//	
		VS	VS	0	
		UNION OF INDIA		//	
269	D-WP(C)/44684/2026	D. BASUDEV PATRO	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/44685/2026	D.SANTOSH KUMAR PATRA	SOUMYA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/44686/2026	PUSPITA JENA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/44687/2026	D. GUPTESWAR PATRO	SOUMYA MISHRA	//	
		VS	VS	0	

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273	D-WP(C)/44688/2026	STATE OF ODISHA D.GANGADHAR PATRO VS	SOUMYA MISHRA VS	// // ()	
274	D-WP(C)/44689/2026	STATE OF ODISHA PRASANNA PATRO VS	SOUMYA MISHRA VS	// // ()	
275	D-WP(C)/44690/2026	STATE OF ODISHA SANTILATA SARANGI VS	MADHUMITA PANDA VS	// // ()	
276	D-WP(C)/44691/2026	STATE OF ODISHA PRANABANDHU SITHA VS	LOKESH GOURAV MOHARANA VS	// // ()	
277	D-WP(C)/44692/2026	STATE OF ODISHA TARAK NATH DAS VS	SOUMYA RANJAN MOHANTY VS	// // ()	
278	D-ABLAPL/28677/2026	STATE OF ODISHA BIKASH BEHERA VS	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /369 /2026 ()	AOR20220000263C202600090
279	D-ABLAPL/28680/2026	STATE OF ODISHA SUDHANSU BEHERA VS	DEBASIS SAHOO VS	// KALINGA NAGAR /139 /2026 ()	AOR20220003390C202600055
280	D-ABLAPL/28681/2026	STATE OF ODISHA SAMRAT SAMAL VS	SUSANTA KUMAR SAHU VS	// BARANGA /451 /2026 ()	
281	D-ABLAPL/28685/2026	STATE OF ODISHA SHAIKH BABULA @ SK. BABULA VS	PRASANT KUMAR BARIK VS	// PURUNABAZAR /231 /2026 ()	
282	D-ABLAPL/28686/2026	STATE OF ODISHA SUMAN BISWAL VS	PRASANT KUMAR BARIK VS	// BHADRAK TOWN /407 /2024 ()	
283	D-ABLAPL/28687/2026	STATE OF ODISHA SK. HAMRAJ VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	// PURUNABAZAR /231 /2026 () //	

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284	D-ABLAPL/28689/2026	JANI KHAN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /231 /2026 () //	
285	D-ABLAPL/28691/2026	SALIM KHAN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /231 /2026 () //	
286	D-ABLAPL/28692/2026	SK. JAFAR @ SK. JAFIR VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /528 /2026 () //	
287	D-ABLAPL/28693/2026	SAJO KHAN @ SAJID KHAN VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	PURUNABAZAR /231 /2026 () //	
288	D-ABLAPL/28697/2026	BIJAY KUMAR DAS @ BIJAY DAS @ KARTTIK DAS VS STATE OF ODISHA	SK. ZAFARULLA VS	SINGLA /271 /2026 () //	
289	D-ABLAPL/28699/2026	ARUP HAZRA VS STATE OF ODISHA	APARESH BHOI VS	BHANJPUR /232 /2026 () //	AOR20220001814C202600022
290	D-ABLAPL/28700/2026	KISHAN @ KISAN BALIYARSINGH VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	BANKI /492 /2026 () //	
291	D-ABLAPL/28701/2026	RAIBU @ AMULYA MOHANTA VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KARANJIA /310 /2026 () //	
292	D-ABLAPL/28702/2026	SATABDI MOHANTY VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	BHADRAK RURAL /648 /2026 () //	
293	D-ABLAPL/28712/2026	SUNANDITA SAHOO VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	/ /0 () //	
294	D-ABLAPL/28714/2026	RAMESH CHANDRA PALEI VS STATE OF ODISHA	SASWAT KUMAR SETHI VS	ITAMATI /90 /2026 () //	
295	D-ABLAPL/28720/2026	SRIMATI SAHOO	RAJENDRA NARAYAN ROUT	BRAHMAGIRI /387 /2026	AOR20220001558C202600187

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/28724/2026	BABU BEHERA	BIKRAM RATH	ATHGARH /224 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/28725/2026	MANTU @ GIRIDHARI SARAP	MANAS KUMAR CHAND	GOLAMUNDA /159 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/28726/2026	SUBHAM PADHY	MANAS KUMAR CHAND	K.NUAGAON /403 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/28727/2026	MAHENDRA MALLIK @ MAHENDRA MAJHI	AMLAN MOHANTY	R.UDAYAGIRI /16 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/28728/2026	MAHENDRA MALLIK @ MAHENDRA MAJHI	AMLAN MOHANTY	R.UDAYAGIRI /18 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/28729/2026	MAHENDRA MALLIK @ MAHENDRA MAJHI	AMLAN MOHANTY	R.UDAYAGIRI /20 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/28730/2026	MAHENDRA MALLIK @ MAHENDRA MAJHI	AMLAN MOHANTY	R.UDAYAGIRI /17 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/28731/2026	MAHENDRA MALLIK @ MAHENDRA MAJHI	AMLAN MOHANTY	R.UDAYAGIRI /19 /2006	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/28732/2026	BISWAJIT MANDAL	SANJIB KUMAR RAY	JAJPUR ROAD /514 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/28734/2026	PARAMANAND NAYAK	ARJUNA CHARANA BEHERA	CHANDAHANDI /12 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/28735/2026	CHHATARAY SINGH @ CHOTRAY SINGH	SHYAM SUNDAR CHHUALSINGH	/ /0	
		VS	VS	()	

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307	D-ABLAPL/28736/2026	STATE OF ODISHA SANJAY MEHER @ LOKESWAR MEHER VS	SACHIDANANDA PADHEE VS	// BARPALLI /263 /2026 ()	
308	D-ABLAPL/28738/2026	STATE OF ODISHA SANJAY MEHER @ LOKESWAR MEHER VS	SACHIDANANDA PADHEE VS	// BARPALLI /265 /2026 ()	
309	D-ABLAPL/28742/2026	STATE OF ODISHA NRUPESH KUMAR NAYAK VS	AKASH BHUYAN VS	// LINGARAJ P.S. /273 /2026 ()	
310	D-ABLAPL/28753/2026	STATE OF ODISHA MANAS KUMAR TANTY VS	BHAWANI SANKAR PANIGRAHI VS	// BRAHMANITARANG /415 /2026 ()	
311	D-ABLAPL/28755/2026	STATE OF ODISHA RASMITA DALAI @ RASHMITA DALAI VS	SATYABRATA DASH VS	// / /0 ()	
312	D-ABLAPL/28756/2026	STATE OF ODISHA PAMINI GOUDA VS	SANTOSH KUMAR MAHANTY VS	// KABISURYANAGAR /587 /2026 ()	AOD20240000242C202600251
313	D-ABLAPL/28758/2026	STATE OF ODISHA BADAL BARIK VS	DEEPAK RANJAN PARIDA VS	// INDUASTRIAL,NISA /285 /2026 ()	
314	D-ABLAPL/28761/2026	STATE OF ODISHA JAGMOHAN GAHIR VS	DURGA PRASAD PATTNAIK VS	// BHAWANIPATNA TOWN /243 /2026 ()	
315	D-ABLAPL/28762/2026	STATE OF ODISHA KARAN SINGH VS	DURGA PRASAD PATTNAIK VS	// BHAWANIPATNA TOWN /243 /2026 ()	
316	D-ABLAPL/28764/2026	STATE OF ODISHA PITAMBAR BANCHOR VS	DURGA PRASAD PATTNAIK VS	// BHAWANIPATNA TOWN /243 /2026 ()	
317	D-ABLAPL/28766/2026	STATE OF ODISHA BIKASH @ BIKASH CHANDRA BARIK @ LIPU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	// TANGI (KHURDA) /150 /2026 () //	

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318	D-ABLAPL/28770/2026	AKASH BARIK @ BABU VS STATE OF ODISHA	JITENDRA SAMANTARAY VS	TANGI (KHURDA) /150 /2026 () //	
319	D-ABLAPL/28773/2026	ANKIT PRINCE NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INOCITY PS /840 /2026 () //	

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MISC CASES FILED on ://

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
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